

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

15

## ORDER SHEET

APPLICATION NO.....OF

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry	Orders of the Tribunal
	<p><u>OA No. 255/2005</u> <u>Date of Order: 04.12.2009</u></p> <p>None present for the applicant. Mr. Manoj Bhandari, counsel for respondents.</p> <p>Vide order dated 23.11.2007, this Tribunal had dismissed an application for interim order vide separate order. Thereafter, it appears that the applicant is not represented by counsel nor anyone is representing him even today when the case was called. Therefore, for non-prosecution and default, this Original Application is dismissed.</p> <p><i>[Signature]</i> [ V.K. Kapoor ] Administrative Member</p> <p><i>[Signature]</i> [ Dr. K.B. Suresh ] Judicial Member</p> <p>nlk</p>

Reed Clegg  
Guthrie  
8/12/08